

21.12.2023  
Item No.24  
Court No.550  
Saswata

**WPA 10937 of 2019**

**M/s Doshi Chatterjee, Bagri & Co. & anr.  
Versus  
The State of West Bengal & Ors.**

1. None appears for the parties.
2. No accommodation has been sought for.
3. In view thereof, the writ application being WPA 10937 of 2019 is ***dismissed for default.***

**(Raja Basu Chowdhury, J.)**